

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)37(CHE)2023
PETITION NUMBER : CP(CAA)/58(CHE)2023
NAME OF THE PETITIONER(S) : Amay Knitwear and Fashion Marketing
Pvt Ltd and Others
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Shri. B Palani along with Counsel Ms. Sreekumari for OL.

Response filed by the Applicant in the form of an affidavit vide SR. No. 1992 dated 23.04.2024.

It is submitted on behalf of OL that affidavit has been perused and now OL has no objections.

Synopsis already filed.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)